

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)16
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s Shakuntala Devi Golyan & Anr. V/s. M/s. Crocus Chattels
Pvt. Ltd. & Ors.

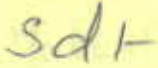

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vanudha Sen Abhay Pratap Singh Pushkar Taimni	Advocates	Respondents No 1-3	

Common Order

A request for adjournment is being made by the Id. Counsel for the respondents, as the senior counsel is not available. ^{Sr.} Ld. Counsel for the petitioner has no objection if the matter is taken up tomorrow, in view of the urgent interim prayer made.

List the matter on 22.07.2016 at 10.30 a.m. as item no.1.


(Ina Malhotra)
Member Judicial

(R. Varadharajan)
Member Judicial